

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO.2966
ANSWERED ON 27.03.2023

Construction of toilets under SBM-R

2966 Shri Neeraj Shekhar:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the details of number of toilets constructed during the year 2022-23, State-wise;
- (b) the details of fund allocated, released, and utilised during the year 2022-23 till date, State-wise;
- (c) whether there is huge increase in budgetary allocations for Swachh Bharat Mission-Rural (SBM-R) during the year 2023-24 in comparison to 2022-23;
- (d) if so, the details thereof, State-wise; and
- (e) the details of new schemes which would be undertaken during the year 2023-24 with increased allocation, scheme-wise and State-wise?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI PRAHLAD SINGH PATEL)

- (a) State/UT-wise no. of Individual Household Latrines (IHHLs) and Community Sanitary Complexes (CSCs) constructed under Swachh Bharat Mission (Grameen) [SBM(G)] during the year 2022-23 (upto 23.3.2023) are given at **Annexure-1**.
- (b) State/UT-wise details of Central share funds allocated and released under SBM(G) and the utilization reported by the States/UTs during the year 2022-23 are given at **Annexure-2**.
- (c) During 2022-23, the budget allocation for SBM(G) is Rs.5000 crore (Revised Estimates). For 2023-24, Budget Estimate for SBM(G) is Rs.7192 crore.
- (d) Under SBM(G), State/UT-wise funds allocation is made on the basis of demands submitted by the States/UTs in their Annual Implementation Plans (AIPs), after their approval by the National Scheme Sanctioning Committee of SBM(G). State/UTs have submitted their AIPs for the year 2023-24 which are being discussed with them. Hence, State-wise allocation of funds for the year 2023-24 has not yet been done.

(e) SBM(G) Phase-II has been launched with effect from 1st April, 2020 for a period of 5 years with the objective to sustain the ODF status and to make arrangements for solid and liquid waste management in all the villages in the country, by 2024-25. Hence, the SBM(G) budget allocation for 2023-24 will be utilized for the activities as defined under the programme guidelines.

**State/UT-wise no. of IHHLs and CSCs constructed under SBM(G) during the year
2022-23 (upto 23.3.2023)**

Sl.No.	State/UT	No. of IHHLs constructed in 2022-23	No. of CSCs constructed in 2022-23
1	Andaman & Nicobar Islands	169	0
2	Andhra Pradesh	3,955	379
3	Arunachal Pradesh	3,348	46
4	Assam	1,01,862	247
5	Bihar	7,05,206	270
6	Chhattisgarh	49,704	1,055
7	Dadra & Nagar Haveli and Daman & Diu	43	10
8	Goa	0	27
9	Gujarat	24,122	198
10	Haryana	7,386	251
11	Himachal Pradesh	13,617	608
12	Jammu & Kashmir	51,068	925
13	Jharkhand	22,345	48
14	Karnataka	15,758	555
15	Kerala	4,089	185
16	Ladakh	912	39
17	Lakshadweep	0	20
18	Madhya Pradesh	1,75,126	1,070
19	Maharashtra	1,13,579	2,431
20	Manipur	4,757	118
21	Meghalaya	17,759	102
22	Mizoram	0	0
23	Nagaland	4,147	67
24	Odisha	1,17,119	429
25	Puducherry	122	1
26	Punjab	18,475	464
27	Rajasthan	1,64,248	4,037
28	Sikkim	3,273	27
29	Tamil Nadu	40,639	597
30	Telangana	151	14
31	Tripura	11,343	55
32	Uttar Pradesh	3,08,374	1,323
33	Uttarakhand	7,931	264
34	West Bengal	3,75,741	1,102
	Total	23,66,368	16,964

Source: As reported by States/UTs on IMIS of SBM(G)

Annexure-2

State/UT-wise details of Central share funds allocated and released under SBM(G) during the year 2022-23 and utilisation reported (till 23.3.2023)

(Rs. in crore)

Sl. No.	State/UT	Funds allocated	Opening balance as on 01.4.2022	Funds drawn by the States/UTs	Utilization reported
1	Andaman & Nicobar Islands	0.83	1.72	0.28	1.46
2	Andhra Pradesh	676.79	93.22	147.03	43.06
3	Arunachal Pradesh	29.43	1.50	14.72	7.50
4	Assam	495.71	169.13	90.52	174.92
5	Bihar	1544.86	512.01	325.28	835.89
6	Chhattisgarh	355.07	55.78	88.77	106.11
7	Dadra & Nagar Haveli and Daman & Diu	1.63	1.80	0.00	0.90
8	Goa	34.38	6.68	16.59	17.83
9	Gujarat	284.68	135.64	53.63	91.46
10	Haryana	202.77	78.64	0.00	23.72
11	Himachal Pradesh	198.07	83.32	38.28	60.77
12	Jammu & Kashmir	494.20	81.63	116.79	103.98
13	Jharkhand	300.64	123.02	70.03	108.53
14	Karnataka	665.34	209.83	0.00	67.37
15	Kerala	308.04	9.98	74.00	10.19
16	Ladakh	17.30	2.16	0.00	1.64
17	Lakshadweep	7.74	0.00	1.94	0.00
18	Madhya Pradesh	411.14	271.96	81.78	287.06
19	Maharashtra	1740.11	446.21	0.00	95.75
20	Manipur	51.45	12.18	12.86	12.01
21	Meghalaya	92.13	42.73	16.57	30.26
22	Mizoram	19.67	5.48	4.92	7.34
23	Nagaland	39.44	4.51	19.72	14.30
24	Odisha	0.00	861.59	0.00	356.39
25	Puducherry	37.80	23.29	0.00	0.88
26	Punjab	168.19	92.03	0.00	50.14
27	Rajasthan	624.90	183.47	288.78	292.45
28	Sikkim	23.17	0.95	5.79	2.73
29	Tamil Nadu	421.10	183.24	78.47	128.50
30	Telangana	542.94	10.12	0.00	3.42
31	Tripura	128.29	29.74	28.28	23.41
32	Uttar Pradesh	1529.38	335.16	687.87	861.63
33	Uttarakhand	92.61	25.70	14.14	26.37
34	West Bengal	848.16	230.74	406.01	359.04
Total		12387.96	4325.16	2683.05	4207.02